

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/3210/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 11th September, 2020.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. MACT/GLP/2020/655 dtd. 10.09.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 08.09.2020 along with station leave permission, with your official vehicle, at your own cost, morning of 08.09.2020 till the morning of 10.09.2020.

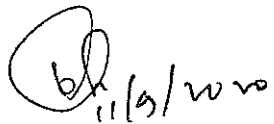
Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/3211/A, dated 11.9.2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
Kolan